

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **16th September, 2019** :

I

The **Hon'ble Shri Justice Prithviraj K. Chavan** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Prithviraj K. Chavan** is allowed before the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang**.

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Sd/-

Date : 13.09.2019

(Kiran A. Bagi)
Registrar (Judicial)